

phone and Teleprinter Circuits and Telex/Intelex Charges and Purchase of Lead Sleeves relating to the Ministry of Communications.

(11) Hundred and Forty-ninth Report on Paragraph 38 of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes on Union Excise Duties relating to the Ministry of Finance.

**SHRI DHIRENDRANATH BASU** (Katwa): The Audit Reports on the Accounts of the Indian Council of Agricultural Research for the years 1973-74 and 1974-75 have been placed after more than five years. The Audit Reports say that money has been misspent and there has been mismanagement in the Indian Council of Agricultural Research...

**MR. DEPUTY-SPEAKER:** These are Reports of the Public Accounts Committee.

**SHRI DHIRENDRANATH BASU:** Government is not taking any action in the matter.

**MR. DEPUTY-SPEAKER:** This is not the time to debate it.

**SHRI DHIRENDRANATH BASU:** I am bringing it to your notice, Sir.

#### ESTIMATES COMMITTEE

##### THIRTY-FOURTH REPORT AND MINUTES

**SHRI MUKHTIAR SINGH MALIK** (Sonepat): Sir, I present the following Reports and minutes of the Estimates Committee:—

(1) Thirty-fourth Report on the Ministry of Agriculture and Irrigation (Department of Rural Development)—Rural Employment.

(2) Minutes of the Sittings of the Committee relating to the following Reports:—

(i) Twenty-third Report on Directorate of Advertising and Visual Publicity.

(ii) Twenty-eighth Report on Ministry of Finance (Department of Revenue)—Central Excise.

(iii) Twenty-ninth Report on Ministry of External Affairs—Working of Indian Diplomatic Missions.

(iv) Thirtieth Report on Ministry of Supply and Rehabilitation (Department of Rehabilitation)—Dandakaranya Project—Exodus of Settlers (1978).

(v) Thirty-third Report on Ministry of Finance (Department of Revenue)—Customs.

(vi) Thirty-fourth Report on the Ministry of Agriculture and Irrigation (Department of Rural Development)—Rural Employment.

(3) Minutes of the Sittings of the Committee relating to procedural and general matters.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### FIFTY-FIRST TO FIFTY-FIFTH REPORTS AND MINUTES

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): Sir, I have the honour to present the following reports and minutes of the Committee on Public Undertakings:—

(1) Fifty-first Report on Action Taken by Government on the recommendations contained in the Sixteenth Report of the Committee on Public Undertakings on Jute Corporation of India Limited—Economic Offences committed by Jute Trade and Jute Industry.